

Transplantation, Beautification and Maintenance) Policy, 2015 to promote greening of Highway corridors with participation of the community, farmers, private sector, NGOs and Government institutions.

(c) All National Highways built by Ministry and its implementing agencies in the country including Gujarat have well laid out provisions for construction of Service roads as per Schedule B of the contract/concession document. These service roads are provided and constructed as per the 'Manual of Specifications and Standards for National Highways' *i.e.* IRC SP 87-2013 (6 laning projects), IRC SP 84-2014 (4 laning projects), IRC SP 73-2015 (2 laning projects).

**Proposal for development of seaport at Tadadi (Karnataka)
on PPP mode**

455. SHRI K.C. RAMAMURTHY: Will the Minister of SHIPPING be pleased to state:

(a) when was the first proposal mooted to develop seaport at Tadadi on Public Private Partnership (PPP) mode;

(b) since how long the proposal is pending with the Environment, Forest, and Climate Change Ministry; and

(c) what efforts have been made by the Ministry to clear the above proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) A proposal to develop seaport at Tadadi on Public Private Partnership mode was mooted by the State Government of Karnataka in September, 2011.

(b) Ministry of Environment, Forest and Climate Change has informed that the Tadadi seaport proposal has been considered by the Expert Appraisal Committee on 26-28 December, 2016 and recommended EC and CRZ clearance subject to certain conditions.

(c) A matter relating to development of Tadadi port Project was considered by Government of India while drawing up the National Perspective Plan under the Sagarmala Program and was not recommended to be taken up as a Major Port. State Government can consider to develop Tadadi port as a Non-Major Port after obtaining due clearances.

Revenue loss to cargo companies due to demonetization

456. SHRI KAPIL SIBAL: Will the Minister of SHIPPING be pleased to state:

(a) the details of the cargo booked by Indian cargo movers since 2014, till date;

(b) whether it is a fact that there has been 15 per cent revenue loss to cargo companies after the 8th November, 2016 and if so, the details thereof; and

(c) the details about the fall in the cargo bookings and yearly contracts by various cargo companies in the country post demonetization?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) The details of cargo handled by major ports since 2014-15 till December 2016 is as under:

2014-15	581.3 Million Tonnes
2015-16	606.4 Million Tonnes
April-Oct., 2016	370.0 Million Tonnes
November, 2016	54.0 Million Tonnes (11.2% growth)
December, 2016	56.6 Million Tonnes (12.7% growth)

(b) The shipping markets have been under pressure since late 2008 due to the uncertainties in global markets, Indian Shipping industry too has been suffering due to depressed and volatile freight market. The freight charged by shipping companies is a function of international demand and supply of cargo and ships. There is no correlation between liquidity in the Indian economy and freight rates which are international in nature.

(c) Cargo handled by major ports after demonetization has shown a growth in comparison to the same period last year.

Proposal of starting dry ports in Telangana

457. SHRI MOHD. ALI KHAN: Will the Minister of SHIPPING be pleased to state:

(a) whether there are any proposals from Telangana Government to start dry ports in the State;

(b) if so, the details thereof; and

(c) the present status of the proposal and likely date of commencement of project?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) to (c) No application for setting up of dry port (termed as ICD) has been received from the State Government of Telangana by the Ministry. However, one LoI for setting up of a CFS by Telangana Trade Promotion Corporation at Mamidipally, Ranga Reddy District, Telangana was issued on 27.04.2009. The